

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2468
ANSWERED ON:28.03.2012
PACKAGES FOR NAXAL AFFECTED AREAS
Haque Shri Mohammad Asrarul

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has envisaged a development and rehabilitation package for naxal affected areas in the country;
- (b) if so, the details thereof;
- (c) whether the Planning Commission proposes to prepare comprehensive plan for the economic and infrastructure development in Bihar and other naxal affected areas;
- (d) if so, the details thereof;
- (e) whether the naxal affected States have projected financial demands for the development of the areas; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) & (b): The Integrated Action Plan (IAP) for 60 Selected Tribal and Backward Districts was approved by the Government on 25.11.2010 with a block grant of Rs. 25 crore and Rs. 30 crore per district for 2010-11 respectively. Recently 18 more districts have been included under IAP taking the total to 78 districts. The funds are placed at the disposal of the committee headed by the District Collector and consisting of the Superintendent of Police of the District and the District Forests Officer. The District-level Committee has the flexibility to spend the amount for development schemes according to need, as assessed by it. The State Governments and the District Collectors have also been advised to ensure a suitable form of consultation with the Local Member of Parliament on the schemes to be taken up under the IAP. As per the guidelines of the IAP, the District level committee has to draw up a plan consisting of concrete proposals for public infrastructure and services. The schemes so selected are required to show results in the short term. The financial and physical performance of the districts can be accessed on the Management Information System (MIS) <http://pcserver.nic.in/iapmis>.

(c) & (d): No, Madam. The works to be taken up under IAP are decided by the Three Member Committee at the district level. Further, the Scheme for Special Infrastructure in Left Wing Extremism affected States was approved in the Eleventh Plan, with an outlay of Rs. 500 crore, to cater to critical infrastructure gaps, which cannot be covered under the existing schemes including requirements of mobility for the police/security forces by upgrading existing roads/tracks in inaccessible areas, secure camping grounds and helipads at strategic locations in remote and interior areas, measures to enhance security in respect of police stations/outposts etc. So far, Rs. 374.57 crore has been released to the States under the scheme of which Rs. 57.10 crore have been released to Government of Bihar.

(e) & (f): Government of Chhattisgarh have requested that the amount of allocation under IAP be increased to Rs. 50 crore per district per annum.